## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER** 

PETITION NUMBER

: TP (HC) /54 & 55/CAA/2017

NAME OF THE TRANSFEROR

: BOVIAN HEALTH CARE PVT LTD

NAME OF THE TRANSFERRE

: GLOBION INDIA PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

S.P. MVRACI ICRISHNAW

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Petitioner

## **ORDER**

Counsel for petitioner present and submitted that the report of the RD and Official Liquidator has been received. The Registry is directed to place the said reports in the file for hearing. Put up on 20.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)